

No. A-60011/28/2010-Admin.I (LA)

Government of India
Ministry of Law & Justice
Department of Legal Affairs

Shastri Bhawan, New Delhi
Dated the 3rd September, 2025

OFFICE ORDER NO. 158/2025

Consequent upon revision of the work allocation of the officers of the Department of Legal Affairs, the competent authority in pursuance to the provisions contained in Section (5)(1) and (2) of the Right to Information Act, 2005, has re-designated the following officers of this Department as First Appellate Authority: -

S. No.	Sections	First Appellate Authority (Shri/Ms./Smt./Dr.)	Link Officer of First Appellate Authority (Shri/Ms./Smt./Dr.)
1.	Advice-A, B & C	Niraj Kumar, JS & LA	Mohd. Muqem, JS & LA
2.	Judicial Section	K. M. Arya, DLA	Avnit Singh Arora, Director
3.	Library & Research Section	Avnit Singh Arora, Director	Neeraj Rawat, DLA
4.	AMRCD & AMRD Section	Avnit Singh Arora, Director	Ajay Kumar Arora, JS
5.	B. S. Kolkata	Subhro Jyoti Mukherjee, DLA	Sohan Kumar Sharma, JS & LA
6.	B. S. Chennai	J. S. Dhanju, DLA	Praveen Srivastava, JS & LA

Shweta Kamboj
03/09/2025
(Shweta Kamboj)

Under Secretary to the Govt. of India

To: -

1. The officers concerned.
2. PS to Hon'ble MoS (I/C) L & J/ PSO to Law Secretary/ Sr. PPS to AS (AM)/ PSOs or Sr. PPS to JS & LAs/Sr. PPS to JS (AKA)/Sr. PPS to Sr. GA(MCP).
3. In charge, Central Agency Section/Litigation (HC)/Litigation (LC)/Branch Secretariats (Mumbai/Chennai/Kolkata/Bengaluru).
4. All Sections in the Department of Legal Affairs (through email).
5. NIC Cell with request to upload the above order on the website of this Department.
6. E-office portal and Office order folder.